

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4219
ANSWERED ON:21.04.2010
TREATMENT PURIFICATION OF CONTAMINATED GROUND WATER
Singh Shri Dhananjay

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any mechanism has been developed for treatment/purification of contaminated ground water in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the measures taken so far for purification of ground water;
- (d) whether the Government proposes to involve NGOs, SHG, local bodies and panchayats in the management including conservation and purification of groundwater; and
- (e) if so, the details thereof and the action taken in this regard, so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (e) The Central Ground Water Board (CGWB) undertakes periodical monitoring of ground water quality and the reports thereof are shared with the state governments to facilitate necessary remedial measures for treatment/purification of ground water.

To encourage non-governmental organizations (NGOs)/ gram panchayats/ urban local bodies/ institutions/ corporate sector and individuals for adoption of innovative practices of augmentation of ground water, promoting water use efficiency, recycling & re-use of water and creating awareness through people's participation, the Ministry of Water Resources is implementing schemes for repair, renovation and restoration of water bodies, farmers participatory action research and has instituted Ground Water Augmentation Awards and National Water Award.